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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.



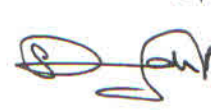
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 91/16	Hearing	397 / 398	Charles Prabhakar & 2 Ors. Vs Evangelical Trust Association of South India

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. B.C. THIRUVENGADAN	ADVOCATE FOR RESPONDENTS	
2. MANIK B.T.	ADVOCATE FOR RESPONDENT	
3. Surendra R (B.A. & Co)	Advocate for Petition 1 and 2	

Counsel for petitioner is present. One Amarnath, Advocate, filed vakalat for 3rd petitioner. Counsel for respondent is present. Counsel for respondent requested time to file objections. Counsel for petitioner is directed to serve copy of the petition on the counsel for respondents.

For service of copies of petition and also for filing of objections list it on 14.07.2017. M/s. Thiru & Thiru undertakes to file vakalat for R-1. R-4 is present in person. He requested time to engage a counsel. Counsel for petitioner is directed to collect notices from the Registry and serve on Respondents No.2,3,5 and 6.

List it on 14.07.2017.


MEMBER (J)


MEMBER (T)